

Office of the District Judge, Jhargram

(English Department)

Establishment Order No: 41 Dated: Jhargram, the 30th day of July, 2021

In terms of Government Order No. 5142-J/JD/L/2S-23/04(Part-VI) dated 20.07.2009 read with G.O. No. 5143-J/JD/L/2S-23/04(Part-VI) dated 20.07.2009 issued by the Judicial Department with the concurrence of the Finance (A) Department vide their U.O. No. 1561 Group-'P' (Service) dated 01.06.2009, read with Finance Department's order Nos. 3840-F(P) dated 23.07.2014 and 4550-(F)P dated 11.06.2015 and also as per recommendations of Shetty Commission and in compliance with the direction of the Hon'ble Supreme Court of India dated 07.10.2009 passed in I.A. Nos. 71A, 135-136, 137, 138 and 142 in W.P.(C) No.1022/1989, the posts of Bench Clerk, Grade-I in the Court of District & Sessions Judge /Additional District & Sessions Judge under this Judgeship of Jhargram are hereby created, classified and designated with the following scale of pay on the basis of recommendation of the Shetty Commission with effect from 30.09.2019 i.e. the date of start functioning of the Judgeship of Jhargram.

Name of Court	Name of the post with Scale of pay	Number of Bench Clerks to be given to each Judge	Date of effect of creation of the post
District & Sessions Judge's Court, Jhargram	Bench Clerk, Grade-I Scale of Pay of Rs. 4800- 10925/- (Scale No. 12 under WBS (ROPA) Rules, 1998) since revised to Pay Band 4 i.e. Rs. 9000-40500/- with Grade pay of Rs. 4400/- (under WBS (ROPA) Rules, 2009) since revised to Level in the Pay Matrix 12 (Rs.35,800 – 92,100/-) (under the WBS (ROPA) Rules, 2019)	01	30.09.2019
Additional District & Sessions Judge, 1 st Court, Jhargram	-Do-	01	30.09.2019
Additional District & Sessions Judge, 2 nd Court, Jhargram	-Do-	01	30.09.2019
Total	Bench Clerk, Grade-I	03	30.09.2019

In terms of Judicial Department's Order No. 5142-J dated 20.07.2009 read with Finance Department's order Nos. 3840-F (P) dated 23.07.2014 and 4550-(F) P dated 11.06.2015, the total number of posts of Bench Clerk-Grade-I will not be more than the number of courts of Additional District & Sessions Judge plus the District & Sessions Judge's Court.

Now, sanction is hereby accorded to the creation of 03 (Three) post of Bench Clerk, Grade-I in the Court of District & Sessions Judge/Additional District & Sessions Judge under the Judgeship of Jhargram w.e.f. 30.09.2019 in terms of above mentioned G.O.

Posts of Bench Clerk, Grade-I, in the Court of District & Sessions Judge/Additional District & Sessions Judge are to be appointed from the equivalent comparable cadre of Sheristadar of the court of Civil Judge (Junior Division) under the Judgeship of Jhargram or may be promoted from the cadre of Bench Clerk Grade-II/ Head Clerk-cum-Translator/ Nazir of the District Judge's Court/Accountant of District Judge's Accounts Department or its equivalent comparable posts/ Additional Supervisory Level Post of Head Clerk and earmarked posts in Scale No 10, Pay Band 3 i.e. Rs. 7,100—37,600/- with Grade pay of Rs. 3900/- [under WBS (ROPA) Rules, 2009]

Office to maintain a separate Gradation list for the post of Sheristadar of the court of Civil Judge (Junior Division) and Bench Clerk Grade-I of the Court of District & Sessions Judge/Additional District & Sessions Judge as the both posts are equivalent in nature according to the provision as laid down in Sub-para 2(d) of Finance Department's order No. 4550-(F) P dated 11.06.2015.

The charge on this account will be met from the budget Head of Accounts "34-2014-00-105-00-001-V-01-01".

Inform all concerned.

Office of the District Judge, Jhargram

(English Department)

Memo No. 1343(6)/XVII-1

Dated: 30-07-2021

Copy forwarded for information to:-

1. The Registrar General, High Court, Appellate Side, Calcutta
2. The Accountant General(A & E), West Bengal, Treasury Buildings, Kolkata
3. The Principal Accountant General(Audit), West Bengal, Treasury Buildings, Kolkata
4. The Principal Secretary, Government of West Bengal, Judicial Department, Writers' Building, Kolkata
5. The Treasury Officer, Jhargram
6. The Judge-in-Charge, Accounts Department, District Judge's Court, Jhargram
7. Guard File

District Judge,
Jhargram

District Judge
Jhargram

District Judge,
Jhargram

District Judge
Jhargram